

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 24-12-2018

The Cases at SR.No. 1 to 3 will be taken up on 25-01-2019

Court – 2

| Sl. No | Case No. | Parties | Counsel for Parties | Remarks |
|--------|----------------------------------|--|--|---|
| 1 | Application No.233 of 2017 (SZ) | V.Jagadeesh Ponneri Taluk, Tiruvallur District Vs The Secretary to the Government, Revenue Department, Government of Tamil Nadu, Chennai and 11 others | M/s. B.S.Jhothiraman Counsel for Applicant M/s. Me.Saraswathy for R2 M/s. H.Yasmeen Ali for R4 M/s. Stanley for R8 & R10 | R1,R3,R5,R9, R11,R12 Called Absent For Reply of R4,R8,R10 |
| 2 | Application No. 249 of 2017 (SZ) | Dr.K.Neelima, Ananthapur District, Andhra Pradesh. Vs The State of Andhra Pradesh, Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 6 others | M/s. Naidu Associates P.Venkaiah Naidu Counsel for Applicant M/s. H.Yasmeen Ali for R1,R3 & R4 M/s. Sai Krishnan for R2 | For Reply of R1 to R4 |
| 3 | Appeal No.59 of 2017 (SZ) | D.Sulif Kanyakumari District, Tamil Nadu Vs The Government of India, Rep.,by its Director, Ministry of Environment and Forests, New Delhi and 11 others | M/s. J. Anandhavalli Counsel for Appellant M/s. G.M. Syed Nurullah Sheriff for R1,R3 & R8 M/s. E. Manoharan for R4,R6,R10,R11 M/s. Rita Chandrasekar for R7 M/s. Thankasivan for R9 | R5 & R12 Called Absent, For Reply of R4,R6,R7 & R10,R11 |

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Registrar